

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 167 – Cont. A 6 of 2017
ITEM No. 168 – MA 5 of 2017
In
TP 115 of 2016

Proceedings under Section 241(2)

IN THE MATTER OF:

Kumar Jivanlal Patel (Makadia)
V/s
Patel Oils & Chemicals Pvt Ltd & Ors

.....Applicant

.....Respondents

Order delivered on: 17/05/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Akshay Jain, for PCS, Mr. Kunjal Dalal
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (J) is to hold another Bench in post-lunch session, matter stands adjourned to 12.07.2023.

-SD-

**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN
MEMBER (JUDICIAL)**

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